



[Through E-Mail Only]

ROC. No.39881-A/2022/JRC-I

Dated:10.03.2023

From
K. Ayyappan, B.Sc., B.L., L.L.M.,
Registrar (Recruitment),
High Court, Madras.

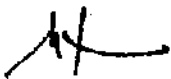
To
XXXXXX

Sir/Madam,

Sub: Judicial Recruitment Cell, High Court, Madras – Online applications are invited for the post of District Judge (Entry Level) by direct recruitment in the Puducherry Judicial Service vide Madras High Court's Notification No.41/2023, dated 08.03.2023 - Forwarded for wide publicity – Reg.

I am to enclose herewith the Notification No.41/2023, dated 08.03.2023, inviting applications for filling-up of one vacancy for the post of District Judge (Entry Level) in the Puducherry Judicial Service and to request that the same may be given extensive publicity by displaying the same in the Official website of the Hon'ble High Courts and also send a copy to all the Subordinate Courts and Bar Association in your State, so that the eligible candidates may apply to the above said post.

Yours faithfully,

 10.3.23
Registrar (Recruitment)

Encl: As above.

- (1) The Registrar General, Allahabad High Court, Allahabad – 211 001.
- (2) The Registrar General, Andhra Pradesh High Court, Hyderabad – 500 066.
- (3) The Registrar General, High Court for the State of Telangana,
Hydrabad- 500 066.
- (4) The Registrar General, Bombay High Court, Mumbai – 400 032.
- (5) The Registrar General, Calcutta High Court, Kolkata – 700 001.

- (6) The Registrar General, Chattisgarh High Court, Bilaspur – 495 220.
- (7) The Registrar General, High Court of Delhi, New Delhi – 110 503.
- (8) The Registrar General, Gujarat High Court, Solapur – 380 060.
- (9) The Registrar General, Gauhati High Court, Guwahati – 781 001.
- (10) The Registrar General, Himachal Pradesh High Court, Shimla – 171 001.
- (11) The Registrar General, High Court of Jammu & Kashmir and Ladakh, Srinagar – 190 001.
- (12) The Registrar General, Jharkhand High Court, Ranchi – 834 033.
- (13) The Registrar General, Karnataka High Court, Bangaluru – 560 001.
- (14) The Registrar General, Kerala High Court, Ernakulam – 682 031.
- (15) The Registrar General, Madhya Pradesh High Court, Jabalpur – 482 001.
- (16) The Registrar General, Manipur High Court, Mantripukhri – 795 002.
- (17) The Registrar General, High Court of Meghalaya, Shilong – 793 001.
- (18) The Registrar General, Orissa High Court, Cuttack – 753 002.
- (19) The Registrar General, Patna High Court, Patna – 800 002.
- (20) The Registrar General, Punjab & Haryana High Court, Chandigarh – 160 001.
- (21) The Registrar General, Rajasthan High Court, Jodhpur – 342 001.
- (22) The Registrar General, Sikkim High Court, Gangtok – 737 101.
- (23) The Registrar General, High Court of Tirupura, Agartala – 799 006.
- (24) The Registrar General, Utarkhand High Court, Nainital – 263 001.

RAJASTHAN HIGH COURT, JODHPUR

No./RSJ/Estt.A(ii)/02/2018/ 1248

Date : 29.03.2023

Copy forwarded to following for information and necessary action:-

1. All the District & Sessions Judge through E-mail with the direction to endorse it to the concerned District Bar Association for displaying the same on notice board.
2. Secretary, Bar Council Rajasthan, Jodhpur
3. President, Rajasthan High Court Advocates Association, Jodhpur / Jaipur.
4. President, Rajasthan High Court Lawyers Association, Jodhpur
5. Court Officers, RHC, Jodhpur / RHC, Jaipur
6. Computer Cell, Rajasthan high Court, Jodhpur to upload the same on official website of Rajasthan High Court.


 Registrar (Admn.)



**HIGH COURT OF JUDICATURE,
MADRAS**

NOTIFICATION NO.41/2023

DATED:08.03.2023

Online applications are invited, through <https://www.mhc.tn.gov.in>, for direct recruitment to the post of District Judge (Entry Level) in Puducherry Judicial Service. The last date for submission of On-line Application is 08/04/2023. For further details, refer the notification hosted in the website.

**Sd/- P.DHANABAL
REGISTRAR GENERAL**